## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor		mary of		ry of claims	Amount of	Amount	Amount	Details	Remar
No.			received		mitted	contingent		of claims	in	ks,
		No.	Amount	No. of	Amount of	claims	not	under verificati	Annexure	if any
		of clai		claim s	claims admitted		admitted	on		
		ms		3	aumitteu			0.12		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	18,39,71,757.16	1	18,39,71,757.16	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	99,98,347	2	99,98,347	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	52,33,143	1	52,33,143	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	4	19,92,03,247.16	4	19,92,03,247.16	0	0	0		

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14<sup>TH</sup> SEPTEMBER</u>, <u>2022</u>

#### List of secured financial creditors belonging to any class of creditors

Sl. No.		of claim eived				of claim itted			Amount of		Amount of claim	Amount of claim	Remark s, if any
	Credi t-or	 claimed	Amount of claim admitted	Nature of claim	Amount covered by by security guarant Whether related party? share in CoC				continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
					interest	ee							

### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14<sup>TH</sup> SEPTEMBER</u>, 2022

#### List of unsecured financial creditors belonging to any class of creditors

Sl	Name of	Detai	ils of		Details of claim admitted					Amount	Amount of	Amount of	Remarks
N	cre-	claim re	eceived							of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee	1 0			set-off			

# Annexure-3 Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP 04<sup>TH</sup> FEBRUARY, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022);

List of creditors as on: 14<sup>TH</sup> SEPTEMBER, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor		of claim eived		Amount Nature   Amount   Amount   Whether   %						Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of receipt	Amount claimed	of claim admitte d	of claim	Amount covered by secur -ity interest	covered		% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
2	Standar d Charte d Bank		18,39,71,757. 16	7.16		18,39,71,75 7.16		No	94.85	-	-	-	NA	-

### Name of the corporate debtor **PATIDAR EXIM PRIVATE LIMITED**;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14<sup>TH</sup> SEPTEMBER</u>, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	Name of cre-	Detai receive	ils of claim d		Details o	f claim admitt	ed		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Dhani Loans and Services Limited (Formerly known as Indiabulls Consumer Finance Limited		73,48,345	73,48,345	Unsecured Financial Creditor	-	No	3.78	-			-	NA
2	Shriram City Union Finance Limited	12/09/2022	26,50,002	26,50,002	Unsecured Financial Creditor	-	No	1.37	-	-	-	-	NA

#### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>); List of creditors as on: 14<sup>TH</sup> SEPTEMBER, 2022

#### List of operational creditors (Workmen)

Sl.	Name of		Details of		De	tails of clai	m admitted	Amount	Amount	Amount of		′ •
No.	authorised	of .	recei		Ī	Ī		of conti-	of any	claim under		if any
	representa-	work	Date			Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	of claim		related	share in	claim	dues,			
			receipt	admitted	claim	party?	CoC, if		that may be			
							applicable		set-off			

### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP 04<sup>TH</sup> FEBRUARY, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022);

List of creditors as on: 14<sup>TH</sup> SEPTEMBER, 2022

#### **List of operational creditors (Employees)**

Sl. No.		Name empl		ils of eceived					Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim of related voting shar admitted claim party? e in CoC, if applicable				mutual dues, th at may be set- off	under verifica - tion	admitted	v	
								- 1 1					

Name of the corporate debtor <u>PATIDAR EXIM PRIVATE LIMITED</u>;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, <u>2022</u> (<u>final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022</u>);

List of creditors as on: <u>14<sup>TH</sup> SEPTEMBER</u>, <u>2022</u>

#### List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Details of claim received		De	etails of cla	im admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	Departme	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
1	Income Tax (Shri. Rajiv Ramesh Meshram,I RS)	State	20.06.20 22	52,33,143	52,33,143	Unsecure d Operation al Creditor		NA	-	-	-	-	NA

### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

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List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.		Details			Details of	f claim ac	lmitted			Amount				Remarks,
No.		rece	eceived							of contin-	of any			if any
	credi	Date of	Amout	Amou	Nature	Amou	Amount	Whether	% of	gent	mutual	claim	under	
	tor	receipt	claimed	nt of	of claim	nt	covered	related	voting	claim	dues,	not ad-	verifica-	
		_		claim		covere	by guara	party?	share in		that may	mitted	tion	
				ad		dby	-ntee		CoC		be set-off			
				mitted		securi								
						ty								
						inter								
			est											

### Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;

Date of commencement of CIRP <u>04<sup>TH</sup> FEBRUARY</u>, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022); List of creditors as on: <u>14<sup>TH</sup> SEPTEMBER</u>, 2022

#### List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received		Details of c m admitte		Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	